

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF LVS ESTATES PRIVATE LIMITED**

RELEVANT PARTICULARS	
1.	Name of corporate debtor <b>LVS ESTATES PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor 25/02/2005
3.	Authority under which corporate debtor is incorporated / registered ROC-Delhi
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor CIN: U45201DL2005PTC133396
5.	Address of the registered office and principal office (if any) of corporate debtor 15 Rajsthani Udyog Nagar G.T.Karnal Road, North Delhi, India, 110033
6.	Insolvency commencement date in respect of corporate debtor 02.07.2024
7.	Estimated date of closure of insolvency resolution process 29.12.2024 (180 days from the date of Commencement of resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional <b>Name:</b> Gagan Gulati <b>Reg. Number:</b> IBBI/IPA-002/IP N00893/2019-2020/12832
9.	Address and e-mail of the interim resolution professional, as registered with the Board <b>Reg. Address:</b> A-179, First Floor, Sudershan Park, New Delhi 110015. <b>Email address:</b> <a href="mailto:advocategulati@gmail.com">advocategulati@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional <b>Reg. Address:</b> A-179, First Floor, Sudershan Park, New Delhi 110015. <b>Email address:</b> <a href="mailto:cirp.lvsestates@gmail.com">cirp.lvsestates@gmail.com</a>
11.	Last date for submission of claims 16.07.2024 (i.e. 14 days from the date of receipt of order by the IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: <b>Not Applicable</b>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **LVS Estates Private Limited** on 02.07.2024.

The creditors of **LVS Estates Private Limited** are hereby called upon to submit their claims with proof on or before **16.07.2024** (i.e. 14 days from the date of receipt of order by the IRP) to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04.07.2024  
Place: New Delhi

**Gagan Gulati**  
IRP of **LVS Estates Private Limited**  
IBBI/IPA-002/IP-N00893/2019-2020/12832



**PNB Housing Finance Limited**  
 Regd. Office: 9th Floor, Antriksh Bhawan, 22, K.G. Marg, New Delhi-110001, Ph: 011-23357171, 23357172, 23705414, Website: www.pnbhousing.com

**NOTICE UNDER SECTION 13(2) OF CHAPTER III OF SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002, READ WITH RULE 3(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 AMENDED AS ON DATE**

We, the PNB Housing Finance Limited, (hereinafter referred to as "PNBHFL") had issued Demand Notice U/s 13(2) of Chapter III of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as the "Act") by our Mumbai office situated at Office No. 2 & 3, Ground Floor, Baba House, Plot No. 86, B1 Bajaj Road Near Metro Station, Andheri (East), Mumbai - 400093 Branch Office : 203 & 204-A, Second Floor Western Edge, Near Ve Highway, Maghane, Borivali (East), Mumbai, Maharashtra - 400066.

Loan Account Number(s)	Name & Address of (Borrower) & (Co-Borrower)	Name & Address of Guarantor(s)	Property(ies) Mortgaged	Date of Demand Notice	Amount O/s as on date of Demand Notice
HOU/ MUM/ 1016/ 323236 B.O. Mumbai	Mr. Ajay L. Tiwari (Borrower) (1) B-2077, Jai Durga Complex Chsl, Near Jeeva Temple, Cabot Cross Road of (1) Bhayander East, Thane-401105, Maharashtra (2) B-52, Op Goramal Hariram Factory, Rama Road, New Delhi, Delhi-110015, Mrs. Nitu Ajay Tiwari (Co-Borrower) (1) B-2077, Jai Durga Complex Chsl, Near Jeeva Temple, Cabot Cross Road, 1, Bhayander East, Thane-401105, Maharashtra.	NA	Flat No. 202, Adm. A/old 43/12 Sq. Mtrs., Built-Up Area, On 2nd Floor, In C Wing, In The Building No. 1, Known As "Parshwa" In The Complex Known As "Swarandeeep Residency" On Ghu/ Survey No. 456, Lying Ad/ Situated At Village Umroli, Taluka Palghar, District Thane.	04.06.24	Rs. 20,33,193.23/- (Rupees Twenty Lakhs Eighty Three Thousand Three Hundred Ninety Three and Twenty Three Paise Only)
HOU/ BRV/ 0519/ 692930 B.O. Borivali	Mr. Atul Ramesh Tiwari (Borrower) (1) RZ, 156, Nihal Vihar, Nangoli Niroti, West Delhi, Delhi-110041, (2) C-118, Nihal Vihar, Mangali, West Delhi, Delhi-110041, Mrs. Neelima Atul Tiwari (Co-Borrower) (1) RZ, 156, Nihal Vihar, Nangoli Niroti, West Delhi, Delhi-110041	NA	All That Piece And Parcel Of Residential Flat No. 603 Addressing 53/90 Sq. Meters, Built Up Area, On The 6th Floor, Building No. H/6 In The Building Known As "Sonam Swarandeeep", Of "Sonam Swarandeeep Building No. 5 & 6 Co-Operative Housing Limited", Constituted On Land Old Survey No. 3326, 354, 2, 7, 355/1 to 12, 356/1(P), 2, 3, 4, 357/1, 2, 4, New Survey No. 176, 88/1, 2, 6, 7, 87/1 to 12, 88/1(P), 2, 3, 4, 84/1, 2, 4, Situated At Golden Nest Phase III Complex, Mira Bhayander Road, Mira Road (East), Village Goddoo, Taluka & District Thane.	05.06.24	Rs. 57,94,469.50/- (Rupees Fifty Seven Lakhs Ninety Four Thousand Four Hundred Sixty Nine and Fifty Paise Only)

PLACE:- MUMBAI, BORIVALI, DATE:- 03.07.2024

**FORM NO. 5 DEBTS RECOVERY TRIBUNAL**  
 600/1, University Road, Near Hanuman Setu Mandir, Lucknow- 226007 (Area of Jurisdiction-Part of Uttar Pradesh)

**Summons for filing Reply & Appearance by Publication**  
 O.A. No. 1177/2023 Date: 01.07.2024  
 (Summons to Defendant under Section 19(3), of the Recovery of Debts due to Banks and Financial Institutions Act, 1993 read with Rules 12 and 13 of the Debts Recovery Tribunal (Procedure Rules, 1993)

**PUNJAB NATIONAL BANK VERSUS Applicant**  
**M/S MUNEEJ OFFST & ORS. Defendants**

1. M/s Muneem J Offset Through its Proprietor Shri Lalit Lodhi, Situated at Kharsa No. 15, Noor Nagar, Meerut-250002.  
 Second Address: Jainpur, Hapur Bypass (Bijli Bamba), Near HP Petrol Pump, Meerut-250002.  
 Third Address: B-32, Major Dhyanchand Nagar, Delhi Road, Meerut-250001.

2. Shri Lalit Lodhi Proprietor of M/s Muneem J Offset, Son of Shri Mordhwaj Singh, R/o House No. 248 & 249 (Old No. 250 & 251/1), Ishwarpuri, Meerut-250002.

3. Shri Mordhwaj Singh Son of Late Shri Kishan Lal, House No. B-32, Major Dhyanchand Nagar, Delhi Road, Meerut-250002.

In the above noted Application, you are required to file reply in Paper Book form in Two sets alongwith documents and affidavits (if any), personally or through your duly authorized agent or legal practitioner in this Tribunal, after serving copy of the same on the applicant or his counsel/duly authorized agent after publication of the summons and thereafter to appear before the Tribunal on 18.07.2024 at 10:30 A.M., failing which the application shall be heard and decided in your absence.

**Registrar Debts Recovery Tribunal, Lucknow**

**AXIS BANK LTD.**  
 RETAIL LENDING AND PAYMENT GROWTH (LOCAL OFFICE BRANCH): AXIS HOUSE, TOWER-2, 2ND FLOOR, 14, SECTOR-12B, NOIDA, EXPRESSWAY, APJEE GREENS WISHTOWN, NOIDA-201301, U.P. AXIS BANK LTD., 3RD FLOOR, GIGAPLEX, NPC - 1, TTC INDUSTRIAL AREA, MIGUL SAN ROAD, ARDOLI, NAYAGUDA - 400 108 REGISTERED OFFICE: "TRISHUL", 3RD FLOOR OPP. SMARTHERS TEMPLE LAW GARDEN, ELLSBRIDGE ANHEBADA - 380001

**E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY**

**E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULE, 2002**

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property is mortgaged/charged to the secured creditor, the physical possession of which has been taken by the Authorized Officer of Secured Creditor will be sold on "As is where is", "As is what is" and "Whatever there is" on 14.08.2024 for recovery of Rs. 30,20,742/- (Rupees Thirty Lakh Twenty Thousand Seven Hundred Forty Two Only) due as on 01.07.2024 with future interest and costs due to the secured creditor from LATE MR. JAGESH TRIPATHI THROUGH LEGAL HEIRS- MRS. RAJMATI TRIPATHI & MR. RAJNISH IN Loan No. PHR0301332985. Please refer the appended auction schedule for necessary details:-

**KNOWN ENCUMBRANCES (ANY) [No]**

RESERVE PRICE (IN RS.)	Rs. 50,68,800/- (Rupees Fifty Lakh Sixty Eight Thousand Eight Hundred Only)
<b>EARNEST MONEY DEPOSIT (IN RS.)</b>	Rs. 5,06,880/- (Rupees Five Lakh Six Thousand Eight Hundred Eighty Only) through DD/PO in favor of 'Axis Bank Ltd.' payable at Delhi
<b>BID INCREMENTAL AMOUNT</b>	Rs. 10,000/- (Rs Ten Thousand only)

**LAST DATE, TIME AND VENUE FOR SUBMISSION OF BIDS / TENDER WITH EMD**  
 • On 12-Aug-2024, latest by 05:00 P.M. Axis House, Tower-2, 2nd Floor, H-4, Sector-12B, Noida Expressway, Jaypee Green Wishtown, Noida-201301, U.P. addressed to Mr. Mukesh Singh

**DATE, TIME AND VENUE FOR PUBLIC E-AUCTION**  
 • On 14-Aug-2024, between 11:00 A.M and 12:00 Noon, with unlimited extensions of minutes each at web portal https://www.bankauctions.com/ANHEBADA-380001  
 • Auction tender documents containing e-auction bid form, declaration etc., are available in the website of the Service Provider as mentioned above.

**SCHEDULE-DESCRIPTION OF PROPERTY**- Dwelling Unit Situated On The Ground Floor Without Roof Rights Measuring 910 Sq. Ft. (Super Area) On Plot No. 8a Situated In The Residential Colony Known As Inoraprashta Colony, Sector-30-33, Faridabad Measuring 180 Sq. Yds. Part Of Rec. No.06 Killa No.21 Mr. OJ Village Imampur, Tehsil Armo Dist. Faridabad As Bounded As Per Below Mentioned Site Plan- North-As Per Site Plan, East-As Per Site Plan, West-As Per Site Plan, South-As Per Site Plan

For detailed terms and conditions of the sale, please refer to the link provided in the secured creditor's website i.e. https://www.axisbank.com/auction-retail and the Bank's approved service provider M/S C1 India Private Limited at their web portal https://www.bankauctions.com/ The auction will be conducted online through the Bank approved service provider M/S C1 India Private Limited at their web portal https://www.bankauctions.com/

For any other assistance, the intending bidders may contact Mr. Mukesh Singh, Mobile No. +91-9873015430 Authorized officer of the Bank during office hours from 10 a.m. to 4:00 p.m. Date: 04-07-2024, Place: Noida

Sd/- (Authorized Officer), Axis Bank Ltd.

**E-AUCTION SALE NOTICE**  
**EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED**  
 CIN: U67100MH2007PLC174759

Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

**CORRIDGEMENT**

In reference to the Auction notice which was published on 15.06.2024 in the "Financial Express" English & "Jansatta" Hindi newspaper of Auction Notice in the account of Nasim Siddiki - LHNDD0001263786 stand withdrawn.

Date: 04-07-2024 Sd/ Authorized Officer (Trustee for EARC-TRUST-SC-448 & 371), Edelweiss Asset Reconstructions Company Limited

Place: DELHI/ NCR

**Dudhsagar Dairy**  
 India's Largest Co-operative Dairy  
 Mehansana District Co-operative Milk Producers' Union Ltd  
 Post Box No. 1, Highway, Mehansana-384002 Phone: 02726-252301, Fax: 253422  
 Website: http://www.dudhsagardairy.coop/tenders/

**E-Tender Notice**

Tender ID	Work Description	Last Date
77372	Supply & Installation of Fire Hydrant Systems at Dr.Kurian Academic Center.	01/08/2024
80289	Supply & Installation of Elevator & conveyor system at cattle feed plant Jagudan.	01/08/2024
80305	Supply of SS 304 Racks for new UHT Laboratory.	25/07/2024
81149	Supply & Installation of heavy duty Industrial split air Conditioning system under buyback offer at Vihar Chilling Centre, Vihar.	25/07/2024
81579	Puff panels and other ancillaries for Sweet section (Kaju Kati) at Dudhmotisar Dairy, Dharuhera.	25/07/2024

**E-Tender Website: tender.procure.com**

For details refer tender document available on e-tender website. We regularly publish e-tender on above website.  
 Date: 04/07/2024 I/C Managing Director

**FORM NO. [See Regulation 33(2)]**  
**OFFICE OF THE RECOVERY OFFICER-III**  
**DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2)**  
 1st Floor SCO 33-34-35 Sector-17 A, Chandigarh  
 (Additional space allotted on 3rd & 4th Floor also)

**NOTICE FOR SETTLING A SALE PROCLAMATION UNDER RULE 53 OF THE SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993.**

RC/52/2020 Exh. No.: 87  
 15-02-2024

**BANK OF INDIA Versus RAM MEHAR AND ORS.**

To,  
 (CD1) RAM MEHAR AND ORS. SH. RAM MEHAR S/O SH. DAYA NAND, R/O HOUSE NO. 136, VILLAGE AND POST OFFICE KUMBHA, BLOCK NO. 4, TEHSIL HANDI, DISTRICT HISAR (HARYANA)-  
 (CD2) JAIBIR SINGH VILLAGE AND POST OFFICE DHANANA BHIWANI-

Whereas you was the order by the Presiding Officer of DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2) who had issued the Recovery Certificate dated 24/01/2020 in OA/4921/2017 to pay to the Applicant Bank(s)/Financial Institution(s) Name of applicant, the sum of Rs 3672942.00 (Rupees Thirty Six Lakhs Seventy Two Thousands Nine Hundred Forty Two Only) along with penal interest and future interest @10.00% Simple Interest Yearly w.e.f. 01/09/2017 till realization and costs of Rs 39000/- (Rupees Thirty Nine Thousands Only), and whereas the said has been provided, the undersigned has ordered the sale of undermentioned immovable/immovable property.

2. You are hereby informed that the 29/07/2024 at 10.30 A.M. has been fixed for drawing up the proclamation of sale and settling the terms thereof. You are requested to bring to the notice of the undersigned any encumbrances, charges, claims or liabilities attached to the said properties or any portion thereof.

**SPECIFICATION OF PROPERTY**  
 That defendant No. 1 mortgaged his land measuring 120 Kanal 2 Marla being 2/3 share of land measuring 180 Kanal 3 Marla, bearing Khewat No. 515/457, Khatoni No. 721, Kharsa No. 39/3-4 (16-0), 52/1 (3-2), 711 (3-2), 811 (3-2), 15 (2-19), 40/111 (6-6), 14/23/32 (0-7), 6/24-(13), 7 (8-0), 15-16 (16-0), 17/2 (4-4)-25 (16-0), 14/3/192 (5-16), 10/2 (4-18), 11 to 13 (24-0), 14 (5-12), 17 (3-6), 18 (5-5), 19 (7-18), 20 (8-0), 21 (9-15), 144/1 (1-7), 145/4 (8-0), 5 (7-6), situated in Village Kumbha, Tehsil Handi, District Hisar, as per jamabandi for the year 2008-09, by executing mortgage deed, duly registered at Sr. No. 2677, on 18.07.2012, in the office of Jt. Sub-Registrar Hansi

Given under my hand and the seal of the Tribunal, on this: 15/02/2024  
 Recovery Officer DEBTS RECOVERY TRIBUNAL, CHANDIGARH (DRT 2)

Note: Strike out wherever is not applicable

**YES BANK**  
 Regd. Off: Yes Bank House, Off Western Express Highway, Santacruz East, Mumbai-400055  
 Branch Office: Plot 1/9, 2nd Floor, West Patel Nagar, Delhi-110008  
 website: www.yesbank.in

**Sale notice for sale of immovable properties**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorized Officer of Yes Bank Ltd. i.e. Secured Creditor, will be sold on "As is where is", "As is what is" on August 08, 2024, for recovery of Rs. 82,27,661.97/- (Rs. Eighty Two Lakh Twenty Seven Thousand Six Hundred Sixty One and Paise Ninety Seven Only) due as on 08.03.2023 subject to further interest and charges at contracted rate, due to the Secured Creditor from (1) M/S Nagpal Auto Sales (Borrower) (2) Mr. Sachin Nagpal (Guarantor) (3) Mr. Sohan Lal Nagpal (Guarantor/Mortgagor). The reserve price will be Rs. 87,26,925/- (Rs. Eighty Seven Lakh Twenty Six Thousand Nine Hundred Twenty Five Only) and the earnest money deposit will be Rs. 8,72,692.50/- (Rs. Eight Lakh Seventy Two Thousand Six Hundred Ninety Two And Fifty Paise Only).

**Description of property**  
 Quarter No. 7, Widow Home No. 2C, Faridabad, measuring 107 Sq. Yds.  
**Boundaries:- On the North: Quarter No. 6, On the South: Quarter No. 8, On the East: Open Plot, On the West by: Street Road.**  
**Date and time of e-auction:** August 08, 2024 11 am to 2 pm with extension of 5 minutes each  
**Last date for submission of bid:** August 06, 2024 till 3:00 pm  
**Date and time of inspection of property:** July 25, 2024 from 11:00 am to 2:00 pm.

For detailed terms and conditions of the sale, please refer to the link provided in http://01.04.95/about-us/media/auction-property-- Secured Creditor's website i.e. www.yesbank.in.

In case of any difficulty in obtaining Tender Documents/ e-bidding catalogue or inspection of the immovable Properties / Secured Assets and for Queries, Please Contact Concerned Officials of YES BANK LTD., Mr. Amandeep Singh on +919171154546 or E-mail: amandeep.singh26@yesbank.in and Officials of M/s. e-Procurement Technologies Limited (Auction Team) Ahmedabad, Web Portal Address: https://arfaae.auctioning.net Bidder Support Numbers: +91 9255562821/18 & 9978591888, 0781368080/6136837. E-mail: support@auctioning.net and rampasaa@auctioning.net. Contact person: Mr. Ram Sharma -9978591888.

As contemplated U/s 13(8) of the Act, in case if the total dues together with all costs, charges and expenses incurred by us are tendered at any time before the publication of the auction/sale notice, then secured asset shall not be sold or transferred by us, and no further step shall be taken by us for transfer or sale of that secured asset.

**SALE NOTICE TO BORROWER/GUARANTORS/MORTGAGER**  
 The above shall be treated as Notice U/s 9(1) read with 8(6) of Security Interest (Enforcement) Rules, 2002, to the Obligants to pay the same within 30 days from the date of publication.  
 Date: 01-July-2024 Place: Delhi/NCR Sd/- Authorized Officer

**ADITYA BIRLA HOUSING FINANCE LIMITED**  
 Registered Office- Indian Rayon Compound, Vervaul, Gujarat - 362266 Branch Office- Unit No. 301/301-A, 3rd Floor, Platina Tower, M.G. Road, Sector-28, Village Sikandarpur, Tehsil Wazirabad, District Gurugram-122022

**APPENDIX IV [See Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002]**  
**Possession Notice for Immovable Property**

Whereas, the undersigned being the authorized officer of Aditya Birla Housing Finance Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (5 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 had issued a demand notice dated 21-06-2023 calling upon the borrowers Rajesh Kumar Jay, Renu Devi, Nitesh Kumar Roy, the amount mentioned in the notice being of Rs. 16,07,204/- (Rupees Sixteen Lakh Seven Thousand Two Hundred Four Only) within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, notice is hereby given to the borrowers and to the public in general that the undersigned has taken Possession of the property described herein below in exercise of the powers conferred on him/her under Section 13(4) of the said Act, read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this 2nd Day of July of the year, 2024.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Aditya Birla Housing Finance Limited for an amount of Rs. 16,07,204/- (Rupees Sixteen Lakh Seven Thousand Two Hundred Four Only) and interest thereon. Borrowers attention is invited to the provisions of Sub-section 8 of Section 13 of the Act, in respect of time available, to redeem the secured assets.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**  
 All That Piece And Parcel Of Khata No. 198, Kharsa No. 615/(0-15), & Khata No. 199, Kharsa No. 599/(05-00), Kharsa No. 783 (1-15), Kitta 02, Land Measuring 06 Bigha-15 Bawla, 2/2700th Share I.E., 00biswa-02biswa, Khata No. 201/225-226, Kharsa No. 551/(1-8), 552/(1-1), 560/(1-3), 598/(10-6), 599/(7-4), 606/(0-13), 633/(0-13), 639/(0-6), 641/(1-9), 643/(1-0), 644/(2-9), 645/(10-9), 742/(0-17), 787/(0-17), 812/(0-12), Kitta No. 12, Land Measuring 40bigha-07biswa, 28/16140th Share I.E., 01biswa-08biswa, Total Land Area 01 Biswa-10 Biswasi Or 75 Sq. Yds., I.E. 675 Sq. Ft., Mouza Maramwala, Hadabst No. 95, Tehsil Kalka, Distt. Panchkula, Haryana-141042, And Bounded On The: East: House Of Nirmal Singh West: Street North: Plot Of Soniya South: Property Of Sukanya.

Date: 02/07/2024 Authorised Officer  
 Place: Kalka Aditya Birla Housing Finance Limited

**GOODLUCK INDIA LTD.**  
 Regd. Off: 509, Arunachal Building, Barakhamba Road, Connaught Place, New Delhi-110001, Website: www.goodluckindia.com  
 E-mail: goodluck@goodluckindia.com | CIN: L74899DL1986PLC050910

**NOTICE TO TRANSFER THE EQUITY SHARES OF THE COMPANY TO INVESTOR EDUCATION AND PROTECTION FUND (IEPF) AUTHORITY**

In terms of section 124(6) of the Companies Act, 2013 ("Act") read with Rule 6(3) of Investors Education and Protection Fund Authority (Accounting, Audit, Transfer and Refunds) Rules, 2016 ("Rules"). Notice is hereby given to the shareholders of Goodluck India Limited ("the Company") as under:-

As per said Rules, if a shareholder does not claim the dividend amount for a consecutive period of seven years or more, then the shares held by him/her shall be transferred to the Demat account of the Investor Education and Protection Fund Authority ("IEPF Authority") constituted in accordance with the Rules. The dividend declared during the year 2016-2017 which remain unpaid or unclaimed for a period of seven year will be transferred to IEPF. Accordingly, shares of all those shareholders, who haven't claimed the dividends for the last seven consecutive years or more, are now due for transfer to demat account of IEPF Authority.

Adhering to the various requirements set out in the Rules, the required communication in this behalf is being sent to the shareholders at the earliest possible under the current situation. The full details of such shareholders including their names, folio no. or DP ID & Client ID and shares due for transfer are also posted on the website of the Company i.e., www.goodluckindia.com. The concerned shareholders are thus requested to claim the unclaimed dividend. The necessary steps will be initiated by the Company to transfer the shares which are due for transfer to IEPF without further notice, in accordance with the Rules.

In case, the shareholder wish to claim the shares/dividend(s) after its transfer to IEPF, a separate application has to be made to the IEPF authority in form IEPF-5, as prescribed under the IEPF rules and available on the website, i.e., www.iepf.gov.in and a physical copy of the same duly signed, has to be sent to the company along with requisite documents enumerated in the form IEPF-5.

Further, if the shareholders have any queries on the subject matter or the rules, they may contact the company's RTA at Mas Services Ltd, T-34, Okhla Industrial area, Phase II New Delhi-110020, Tele. 011-26387281, email-investor@maservices.com

For Goodluck India Limited Sd/- (Mahesh Chandra Garg) Director  
 Place: Ghaziabad  
 Date: 04.07.2024 DIN: 00292437

**PNB Housing Finance Limited**  
 Regd. Office: 9th Floor, Antriksh Bhawan, 22, K.G. Marg, New Delhi-110001, Ph: 011-23357171, 23357172, 23705414, Website: www.pnbhousing.com

**Gurgaon Branch** - PNB Housing Finance Limited, SCO No. 391, Sector - 29, Urban Estate Near PNB Chowk Metro Station, Gurgaon-122001, Green Park Branch - PNB Housing Finance Ltd, Building No. S-8, Uparh Cinema Complex, Green Park extra, New Delhi-110016 Noida Branch - PNB Housing Finance Limited, Ground Floor, D-2, Sector - 3, Noida (U.P.) - 201301, Ghaziabad Branch - PNB Housing Finance Ltd Plot No 11 UG-1, IN-S/1 S/G Alpha Tower, Sector 9 Vasundhara Ghaziabad-201012 Bhiwadi Branch - PNB Housing Finance Ltd, A-10, 1st Floor, Bhagat Singh Colony, Alwar Bvd, S/2 No. 36, 1st Floor, Huda Market, Above Alahabad Branch, Sector-21, C, Faridabad, Haryana - 121003, Meerut Branch - PNB Housing Finance Ltd, 1st Floor, Pineapple Tower, Garh Road, Meerut-250004, (U.P.)

**NOTICE UNDER SECTION 13(2) OF CHAPTER III OF SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002, READ WITH RULE 3(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 AMENDED AS ON DATE**

We, the PNB Housing Finance Limited (hereinafter referred to as "PNBHFL") had issued Demand Notice U/s 13(2) of Chapter III of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The said Demand Notice was issued through our Authorized Officer to all below mentioned Borrowers/Co-Borrower/Guarantors since your account has been classified as Non-Performing (NPA) Assets as per the Reserve Bank of India National Housing Bank guidelines due to non-payment of instalments/interest, etc. Further, with reasons, we believe that you are evading the service of Demand Notice hence we are doing this Publication of Demand Notice which is also required U/s 13(2) of the said Act. You are hereby called upon to pay PNBHFL within a period of 60 Days of the date of publication of this demand notice the aforesaid amount along with up-to-date interest and charges, failing which PNBHFL will take necessary action/measures under all or any of the provisions of Section 13(4) of the said Act, against all or any one or more of the secured assets including taking possession of the secured assets of the borrowers and guarantors. You are hereby called upon to pay PNBHFL the entire amount of outstanding dues together with all costs, charges and expenses incurred by the PNBHFL only till the date of publication of the notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty.

FURTHER, you are prohibited U/s 13(13) of the said Act from transferring either by way of sale, lease or in any other way the aforesaid secured assets.

S. No.	Loan Account No.	Name/ Address of Borrower and Co-Borrower(s)	Name & Address of Guarantor(s)	Property (ies) Mortgaged	Date of Demand Notice	Amount O/s as on date of Demand Notice
1.	HOU/GU/1216/3 B.O. Gurgaon	Virender Singh & Shikha H. No.-87, Sector-9A, Gurgaon, Haryana-122001.H. No.-308, Ward No. -19, Arya Nagar, Jhajjar, Haryana-124103.C-2, 3027, 3rd Floor, Delight & Status Residences, Tanukara, Tijara, Rajasthan-301707. Satish Kumar Contractor, No.-87, Sector-9A, Gurgaon, Haryana-122001.Satish Kumar C-48/49, Gopal Nagar, Delhi-110043.	NA	C-2, 302, 3rd Floor, Delight & Status Residences, Tanukara, Tijara, Bhiwadi, Alwar, Rajasthan-301707.	12-06-2024	Rs.2467593.61/- (Rupees Twenty Four Lakh Sixty Seven Thousand Five Hundred Ninety Three and Sixty One Paise Only) Due as on 04.06.2024
2.	NHL/GR/P/012/82, 12821, B.O. Green Park	Aditya Basu Raj Add:1- B-703, 24, Bairwa B Bhatti, CG Bhopal, New Delhi-110016. Add:1- B-703, 24, Bairwa B Bhatti, 12, Dwarka, New Delhi-110075 Add:3- Dada Dev Hospital, Nasirpur Dabri, New Delhi-110045. Add:4- Unit No-PSQ, R1-F1-15, Block-C1, The Palm Square, Village-Baharwal, Sector-69, Gurgaon, Haryana-122001.	NA	Unit No-PSQ, R1-F1-15, Block-C1, The Palm Square, Village-Baharwal, Sector-69, Gurgaon, Haryana-122001.	13-06-2024	Rs.501493.08/- (Rupees Five Lakh One Hundred Thirty Nine and Eight Paise Only) Due as on 13.06.2024
3.	HOU/NO/1218/61 5552, B.O. Noida	Love Preet Aranya & Dinesh Kumar Add:1-33 Durga Park, Dullapur, NewDelhi-110096 Add:2- C. 33, Rohania Mill, Muzaffarnagar, Uttar Pradesh-251001 Add:3- Ishman International, A 113, Sector 05, Gautam Buddha Nagar, Uttar Pradesh-201301 Add:4- 1802, 18, Tower E, Vaibha Heritage Height Plot No. Gh-01E, Heritage Height Plot No Gh-01E Sector-16, Noida, Greater Noida, Uttar Pradesh-201310	NA	1803, 18, Tower E, Vaibha Heritage Height Plot, No. Gh-01E, Sector 16, Noida, Greater Noida, Uttar Pradesh-201310	13-06-2024	Rs.1679172.39/- (Rupees Sixteen Lakh Seventy Nine Thousand One Hundred Seventy Two and Thirty Nine Paise Only) Due as on 13.06.2024
4.	NHL/GR/P/019/613, 17324, B.O. Green Park	Rajesh Kumar Ashra & Simran Ashraj Add:1- J - 8 Old Double Storey, Laipat Nagar 4, South Delhi, New Delhi-110024 Add:2- G/3, Ground Floor, Lower Gurgaon Galleria, Situated In Sikka Kapil Grand, Commercial Plot No. C-01/B, Sector-38, Noida Expressway, Distt. Gautam Budh Nagar, Unitech UGCC, Noida, Uttar Pradesh-201301.	NA	GF/3, Ground Floor, Tower Ground Galleria, Situated In Sikka Kapil Grand, Commercial Plot No. C-01/B, Sector-38, Noida Expressway, Distt. Gautam Budh Nagar, Unitech UGCC, Noida, Uttar Pradesh-201301.	13-06-2024	Rs.1882351.19/- (Rupees Eighteen Lakh Eighty Two Thousand Three Hundred Fifty One and Nineteen Paise Only) Due as on 13.06.2024
5.	HOU/GH/0002335, 23468, B.O. Ghaziabad	Monica Bhagat & Hitesh Kareer Add:1- Flat No 708, Gobind Apartments, Vasundhara Enclave, New Delhi-110096. Add:2- Flat No 7084, Block D Tower 5, Crossing Republic, Ghaziabad, Uttar Pradesh-201016. Add:3- The Leela Palace, 1 CBD Ground Near Cross River Mall, New Delhi-110032 Add:4-Unit No-2226, 21St Floor, Tower-2, Saur City 7th Avenue, GC/07 Gh 01, Sector-4, Greater Noida, Uttar Pradesh-201310 Hitesh Kareer Add:5- H/05, Avilas PVT. Ltd, Plot No D6, 25 Wave, 15/1 Silver Tower, Shop No 12 12A, Sec 16, Gautam Buddha Nagar, Uttar Pradesh-201301.	NA	Unit No-2226, 21st Floor, Tower 2, Saur City 7th Avenue, GC/07 Gh 01, Sector-4, Greater Noida, Uttar Pradesh-201301.	13-06-2024	Rs.3256299.17/- (Rupees Three Lakh Twenty Six Thousand Nine Hundred Twenty Nine and Seventeen Paise Only) Due as on 13.06.2024
6.	HOU/NO/1218/61 8711, B.O. Noida	Shyam Singh Rajput & Pram Bateer Add:1- H-10 175, Gali No 4 New Kathera, Colony Mohan Nagar, Ghaziabad Uttar Pradesh-201007. Add:2- H-10 G-6-68, Sec-5, Kamna Vaishali, Ghaziabad, Uttar Pradesh-201010 Add:3- Village Faleh Singh Ka Purwa, Niamatpur Bihari, Bhagya Nagar, Auraya, Uttar Pradesh-202647. Add:4- Flat No. No. Ap, SRS Pearl, Sector-5, Palsai, Faridabad, Haryana-121012.	NA	FLD No 27, Ground Floor, Kamna Gola Flats, Vaishali, Sector 5 Ghaziabad, Uttar Pradesh 201010	13-06-2024	Rs.1906214.42/- (Rupees Nineteen Lakh Four Thousand Two Hundred Fourteen and Forty Two Paise Only) Due as on 13-06-2024
7.	HOU/GR/10220/77 5368, B.O. Bhiwadi	Satbir Singh /Babita & Manish Kumar Add:1- Haninagar Road, Dharuhera, Rewari, Haryana-123106. Add:2- 139, Rajpura, Khatwal, Rajpura, Rewari, Haryana-123401. Add:3- Flat No.08, 4th Floor, F Block, Vanshika Homes, Kharsa, Sahibzada, Height Plot No. No. Ap, SRS Pearl, Sector-5, Palsai, Faridabad, Haryana-121012. Manish Kumar Add:4- Key Gee Enterprises, Jamalpur, Panchnagar Road, Kharkari Mansar, Gurgaon, Haryana-123401.	NA	Flat No.-F-408, 4th Floor, F Block, Vanshika Homes, Kharsa No. 18 19 35 50 59 141/763 65 Village Khujnwas, Alwar By Pass Road, Bhiwadi, Tehsil- Tijara, Distt Alwar, Rajasthan 301001.	13-06-2024	Rs.1329443.20/- (Rupees Thirteen Lakh Twenty Nine Thousand Four Hundred Forty Three and Twenty Paise Only) Due as on 13-06-2024
8.	HOU/GU/R/0115/2 7505, B.O. Gurgaon	Mempal Rawal & Chaina Rawal Add:1- 65-C, Sanjay Gram, Gurgaon, Haryana-122002 Add:2- Flat No. 16, 3Rd Floor, Sector-6, Block-D9, LIG, Narela, New Delhi-110072.	NA	Flat No-16, 3rd Floor, Pocket-3, Sector-6, Block-D9, LIG, Narela, New Delhi-110072.	18-06-2024	Rs.1586710.04/- (Rupees Fifteen Lakh Eighty Six Thousand One Hundred Ten and Four Paise Only) Due as on 04.06.2024
9.	HOU/FB/D/031/62 7505, B.O. Farida Bad	Sarjjeet Singh & Ragini Singh House No. 60D, Kajipur, Thana Natri, Tehsil Karachana, Allahabad, Uttar Pradesh-211008 Flat No. 21C, 2Nd Floor, Tower No. Ap, SRS Pearl, Sector-5, Palsai, Faridabad, Haryana-1210				

